

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

17) C.P.(IB)/1228(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023.**

NAME OF THE PARTIES: LCL LOGISTIX INDIA PVT LTD

Vs.

EASHKRUPA SHIPPING & LOGISTICS INDIA
PRIVATE LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **12.04.2023.**

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)